

- (ii) (a) Annual Report and Accounts of the National Rural Roads Development Agency, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on working of the above Agency.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. *See* No. LT-9/04]

Notification of the Ministry of Law and Justice

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY): Sir, I lay on the Table, under sub-section (3) of section 169 of the Representation of the People Act, 1951, a copy (in English and Hindi) of the Ministry of Law and Justice Notifications S.O. 272 (E) dated the 27th February, 2004, publishing the Conduct of Elections (Amendment) Rules, 2004. [Placed in Library. *See* No. LT-13/04]

- I. Report and Accounts (2002-03) of the Bharat Wagon and Engineering Company Ltd. Patna and related papers.**
- II. Report and Accounts (2002-03) of the Braithwaite and Company Limited, Kolkata and related papers.**
- III. Report and Accounts (2002-03) of the Mining and Allied Machinery Corporation Ltd. Durgapur and related papers.**

THE MINISTER OF STATE OF THE MINISTRY OF HEAVEY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SANTOSH MOHAN DEV):

Sir, I lay on the Table :-.

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- I. (a) Twenty-fourth Annual Report and Accounts of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-11/04]

- II. (a) Annual Report and Accounts of the Braithwaite and Company Limited, Kolkata, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-12/04]
 - III. (a) Thirty-eighth Annual Report and Accounts of the Mining and Allied Machinery Corporation Limited(MAMC), Durgapur, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report
- Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. *See* No. LT-47/04]

I. Report and Accounts (2002-03) of the Hotel Corporation of India Limited, Mumbai and related papers.

II. Report and Accounts (2002-03) of the Air India Charters Limited, Mumbai and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL): Sir, I lay on the Table :-

- I A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956
 - (i) (a) Annual Report and Accounts of the Hotel Corporation of India Limited, Mumbai, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. LT-48/04]
 - (ii) (a) Annual Report and Accounts of the Air India Charters Limited, Mumbai, for the year 2002-2003, together with